

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 187/MP/2017

Subject : Petition for relinquishment of 750 MW of Long term Access out of the 1200 MW granted under the Bulk Power transmission Agreement dated 7.1.2009 under Regulation 18 read with Regulation 32 of the CERC (Grant of Connectivity, Long term Access and Medium term Open Access in Inter-State Transmission and related matters) Regulations,2009.

Date of Hearing : 6.3.2018

Coram : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Shri A. S. Bakshi, Member
Dr. M. K. Iyer, Member

Petitioner : ESSAR Power M.P Limited

Respondents : Power Grid Corporation of India and Others

Parties present : Shri Samiron Bokataky, Advocate, EP(MP)L

Record of Proceedings

Learned counsel for the petitioner submitted that arguing counsel in the matter is not available due to personal difficulty and requested for adjournment. Request was allowed by the Commission.

2. The petition shall be listed for hearing on admission on 19.4.2018

By order of the Commission

**Sd/-
(T. Rout)
Chief (Legal)**